

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 157 of 2016

Dated : 07th November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of :

**Viyat Power Pvt. Ltd. ... Appellant(s)
Vs.
Kerala State Electricity Board Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Anirudh Wadhwa
Ms. Rimali Batra

Counsel for the Respondent(s) : Mr. M.T.George
Ms. Kavitha K.T. for R-1

ORDER

It is represented that pleadings are complete.

List the matter for hearing on **06.12.2016.**

(I. J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson